

1	2	3	4	5	6
34.	Puducherry	43794	20121	39335	16446
35.	Chandigarh	NR	NR	NR	NR
TOTAL		51801783	41363231	47926363	34949321

Till 8.12.2014.

NR= Not Reported.

UNDP report on Indira Awas Yojana

2478. SHRI AVINASH PANDE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the report of the UNDP study on the Indira Awas Yojana under the project to study Governance and Accelerate Livelihood Support for Maharashtra has been completed; and

(b) if so, the details of the findings, conclusions and recommendations of the project report of the study?

THE MINISTER OF RURAL DEVELOPMENT (SHRI CHAUDHARY BIRENDER SINGH): (a) No, Sir.

(b) Question does not arise.

Study on drought prone areas

2479. SHRI AVINASH PANDE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government is planning to undertake any new study on drought prone areas and their classification in view of the changing rainfall patterns in the country; and

(b) if so, the details thereof?

THE MINISTER OF RURAL DEVELOPMENT (SHRI CHAUDHARY BIRENDER SINGH): (a) and (b) The Ministry of Rural Development is not planning to undertake any new study on drought prone areas. From 1995-96 onwards, Drought Prone Areas Programme (DPAP) had been implemented in identified DPAP blocks by the Prof. Hanumantha Rao Committee. Since then, the Department of Land Resources has neither excluded any identified block nor included any new block to the programme.

The DPAP alongwith Desert Development Programme (DDP) and Integrated Wasteland Development Programme (IWDP) of the Department of Land Resources were integrated and consolidated into a single modified programme called the Integrated Watershed Management Programme (IWMP) in 2009. Due priority/weightage is given

to extent of drought prone areas, desert areas, wastelands and rainfed agriculture areas while selecting the projects for implementation of IWMP.

Progress of NLRMP

2480. SHRI AMBETH RAJAN:

SHRIMATI VANDANA CHAVAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the status of the National Land Record Management Programme (NLRMP) which was commenced in the year 2008, State-wise;

(b) the details of those States which are unable to effectively implement this Programme; and

(c) the details of the assistance extended by Government to those States which find it very difficult to implement this Programme?

THE MINISTER OF RURAL DEVELOPMENT (SHRI CHAUDHARY BIRENDER SINGH): (a) and (b) The National Land Record Modernization Programme (NLRMP) is at various stages of implementation in 450 districts in the country. State/UT-wise progress of implementation of the National Land Records Modernization Programme is enclosed given in Statement (*See below*).

(c) To assist the States/UTs in implementation of the programme, the Department of Land Resources has taken several steps such as organizing training for the staff of the States/UTs on use of modern technological equipment and techniques at national institutes like National Remote Sensing Center, Survey of India and National Informatics Centre (NIC), arranging technical support through these institutes wherever required by the States/UTs, conducting meetings/workshops on best practices for experience sharing by the States, arranging visits of the concerned officers of North Eastern States to other better performing States.

Statement

Financial progress (release of funds and utilization reported) under the NLRMP since 2008-09 (as on 30.11.2014)

Sl.No.	States/UTs	Funds Released Since 2008-09		Utilization Reported
		Funds released	Districts covered	
1	2	3	4	5
1.	Andhra Pradesh	5505.44	6	18.75

(₹ in lakh)